

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AVADH FIBERS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Avadh Fibers Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	21.08.2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Ahmedabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U01405GJ2008PTC054834
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Street No.-9, B/S. Piyush Pendawala, Kedarnath Society, Kothariya Road, Rajkot Gujarat- 360002
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	07 th January, 2021
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	05 th April 2021 (Order Received on 13 th April 2021)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Name: Atul Mittal Reg No: IBBI/IPA-001/IP 00439/2017-18/10762
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address: 174, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email Id: a.mittalmc@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address: 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email Id: rajkot.ipamittal@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	12 th May, 2021

Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the **Avadh Fibers Private Limited** on 05th April 2021.

The stakeholders of Avadh Fibers Private Limited are hereby called upon to submit their claims with proof on or before 12th May 2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Atul Mittal

Liquidator of Avadh Fibers Private Limited

Date: 15.04.2021

Place: Delhi